

Sl. No. 11

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2024 AT 01:00 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|--------------------|---------------------------|------------------|---|
| CP/08/241/AMR/2021 | | 241 | Mohan Rao Kancharla Vs Modulo Ceramics Pvt Ltd & 8 others |
| | IA(Companies Act)/23/2022 | 11 of NCLT Rules | Mr. Mohan Rao Kancharla & Anr Vs. Modulo Ceramics Private Limited |

ORDER

Present: Dr. SV Ramakrishna, Ld. Counsel for the Petitioner.

Proxy counsel from the O/o Mr. Naga Deepak, Ld. Counsel for R1 to R5.

At the request of proxy counsel for the Respondent, for hearing, list the matter on 19.08.2024.

List the IA, for hearing, along with main CP on 19.08.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)